

[Sh. Rangarajan Kumaramangalam]

13.23 hrs.

section (1) of section 619A of the companies Act, 1956:-

- (1) Review by the Government on the working of the National Research Development Corporation, New Delhi, for the year 1991-92.
- (2) Annual Report of the National Research Development Corporation, New Delhi, for the year 1991-92 alongwith audited Accounts and Comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-3495/93]

13.22 hrs.

COMMITTEE ON PRIVATE MEMBERS
BILLS AND RESOLUTIONS

Fifteenth Report

[Translation]

SHRI SHYAM BIHARI MISRA (Bilaur). Sir, I beg to present the Fifteenth Report (Hindi and English Version) of the Committee on Private Members Bills and Resolution

13.22 1/2 hrs.

Public Accounts Committee

Forty -Second Report

[English]

SHRI ATAL BIHARI VAJPAYEE (Lucknow): I beg to present the Forty-second Report (Hindi and English versions) of the Public Accounts Committee on action taken on 155th Report of Public Accounts Committee (8th Lok Sabha) on Union Excise Duties Taking irregular credit of duty of Rs. 1.17 crores on bese yarn and its utilisation for payment of duty on textured yarn

COMMITTEE ON GOVERNMENT
ASSURANCES

Ninth Report

[Translation]

DR. LAXMINARAYAN PANDEYA (MANDSAUR): Sir, I beg to present the Ninth Report (Hindi and English Version) of the Committee on Government Assurances.

13.23 1/2 hrs.

[English]

MULTIMODAL TRANSPORTATION OF
GOODS BILL.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL BALKRISHAN WASNIK): On behalf of Shri Jagdish Tytler, I beg to move for leave to withdraw the Multimodal Transportation of Goods Bill, 1992 which was passed by Rajya Sabha on the 22nd December, 1992 and laid on the Table of Lok Sabha on the 23rd December, 1992.

MR. DEPUTY SPEAKER: The question is:

“That leave be granted to withdraw the Multimodal Transportation of Goods Bill, 1992 which was passed by Rajya Sabha on the 22nd December, 1992 and laid on the Table of Lok Sabha on the 23rd December, 1992”.

The Motion was adopted.

SHRI MUKUL BALKRISHNA WASNIK:
I withdraw the Bill.